

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 18-06-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/1784/(CHE)/2023 in IA/264/IB/2020

PETITION NUMBER : CP/885/IB/2018

**NAME OF THE APPLICANT : K.Sivalingam (Liquidator) of
M/s. MPL Cars Pvt Ltd**

NAME OF THE RESPONDENT(S) : Sundaram Home Finance Ltd

**UNDER SECTION : Sec 60(5) of IBC, r/w Reg 38(1) of IBBI,r/w
Rule 11 of NCLT,2016**

ORDER

Ld. Counsel Mr. M.L. Ganesh for the Applicant. Ld. Counsel Mr. K. Sivalingam is present. Ld. Counsel Mr. S. Sathyanarayanan for the Respondent.

Vakalatnama has been filed and the case heard.

Reserve for Order.

**-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)**

**-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)**

phk